

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

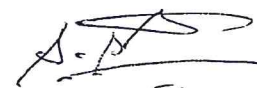
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/533/(IB)/CB/2017
NAME OF THE PETITIONER(S) : VSL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : YES & YES HITECH PROMOTERS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. SATISH

Counsel for Petitioner



ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent.
Counsel for the Petitioner submitted that there are chances of settlement in the matter
and prayed for time. At request, time is enlarged. Put up on **03.10.2017 at
10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk